Subject:- "STATUS OF THE PROPOSED CONSTRUCTION OF JETTIES IN CURCHOREM CONSTITUENCY"

Starred LAQ No.001A tabled by Shri. Nilesh Cabral, MLA to be answered on 08/08/2025.

QUESTION

001A. WILL the Minister for Environment & Climate Change be pleased to State:

- (a) whether the Department is aware of the proposed construction of jetties, platforms and strengthening of bunds at survey numbers 29/0, 30/1, 34(P),35(P), 36/0, 37/0, 41/1, 41/4, 41/9, 41/24, and 5/3 in villages of Odar and Xelvona in Curchorem Constituency by M/s. Dinar Tarcar Resources (India) Pvt. Ltd; if so, the details of the application, CRZ recommendations and minute of meetings;
- (b) whether the Department or GCZMA has conducted or reviewed any Environmental Impact Assessment (EIA) for the construction of the proposed jetties at Xelvona and Odar and whether the proposed sites fall in or near ecologically sensitive areas, forest zones or habitats of endangered species; if so, the details of the findings thereof; and
- (c) whether the Department is aware of the objections passed in the Gram Sabha meeting of Assolda Village Panchayat resolution highlighting the environmental degradation due to proposed jetties; if so, the steps the Department intends to take to address such concerns with details thereof?

ANSWER

By Shri. Aleixo Sequeira, Hon'ble Minister for Environment & Climate Change.

Yes Sir, the requisite copies of the application received by the Goa Coastal Zone Management Authority, recommendations made to the Goa State Environment Impact Assessment Authority (SEIAA) and Minutes of the Meeting are attached as Annexure "A"-colly.

The recommendation letter received from the GCZMA is under examination of the SEIAA.

Yes Sir, as per the decision taken by the Goa Coastal Zone Management Authority in the Minutes of the Meeting, the EIA report with respective relevant findings is attached as **Annexure** "B"-colly.

Yes Sir, the Goa Coastal Zone Management Authority has received objections said after the recommendations. The same shall be deliberated by the Goa State Impact Environment Assessment Authority (SEIAA) during appraisal process.